

(iii) Notification G.S.R. No. 261(E), dated the 3rd June, 1977, publishing the Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 1977.

(iv) Notification G.S.R. No. 262(E), dated the 3rd June, 1977, publishing the Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1977.

(v) Notification G.S.R. No. 263(E), dated the 3rd June, 1977, publishing the Indian Forest Service (Appointment by Promotion) Amendment Regulations, 1977.

[Placed in Library. See No. LT-446/77 for (i) to (v)]

**I. Report and Accounts (1975-76) of the National Film Development Corporation Private Limited, New Delhi and Audit Report thereon and other related papers.**

**II. Report and Accounts (1975-76) of the Indian Motion Pictures Export Corporation Limited Bombay and Audit Report thereon and other related papers.**

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM):** Sir, I beg to lay on the Table, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, a copy (in English and Hindi) of the Ministry of Shipping and Transport (Transport Wing) Notification G.S.R. No. 674, dated the 28th May, 1977, publishing and Shipping Development Fund Committee (Death-cum-Retirement Gratuity) Rules, 1977. [Placed in the Library. See No. LT-77]

**Shipping Development Fund Committee (Death-cum-Retirement Gratuity Rules, 1977.**

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** Sir, I beg to lay on the Table—

I. (i) A copy of the First Annual Report and Accounts of the National Film Development Corporation Private Limited, New Delhi, for the year ended the 31st March, 1976, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying and for not laying simultaneously the Hindi version of the papers mentioned at (i) above.

[Placed in Library. See No. LT-451/77 for (i) and (ii)].

II. (i) A copy (in English and Hindi) of the Twelfth Annual Report and Accounts of the Indian Motion Pictures Export Corporation Limited, Bombay, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) A statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT-575/77].

**Ministry of Finance Notification**

**THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN):** Sir, on behalf of the Minister of Finance, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance Notification G.S.R. No. 275(E) dated the 13th June, 1977, together with an Explanatory Memorandum thereon. [Placed in Library See No. LT-497/77].